

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5855/2020

This the 09th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Muzaffar Sultan (Aged: 50 years), S/o Mohammad Sultan, R/o Seer Hamdaan,
Tehsil & District Anantnag.

.....Applicant

(Advocate:- Mr. G A Lone-Not Present)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government
Cooperative Department, Civil Secretariat, Jammu/Srinagar and 4 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G. for Mr. Amit Gupta, learned A.A.G.)

ORDER

[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No. 62/5855/2020) arises out of SWP No.876/2017, wherein relief is claimed against Anantnag Central Cooperative Bank. This Tribunal does not have jurisdiction in respect of the employees of Anantnag Central Cooperative Bank. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun...